

HIGH COURT OF MANIPUR
Mantripukhri, Imphal, Manipur - 795002

NOTIFICATION
Imphal, the 21st February 2019

In the exercise of power conferred under Rule 19 of the Manipur Judicial Service Rules, 2005, High Court of Manipur is pleased to retain the service of the following Judicial Officers till they attain the age of 60(sixty) years.

| Sl.No. | Name of the Judicial Officer | Present Place of Posting | Service Retain Till |
|--------|------------------------------|--|---------------------|
| 1 | Smt. Ngaineikim Kipgen | District & Sessions Judge, Bishnupur | 30.04.2021 |
| 2 | Shri M. Manojkumar Singh | District & Sessions Judge, Imphal West | 28.02.2021 |
| 3 | Smt. A. Noutuneshwari Devi | District & Sessions Judge, Senapati | 31.05.2021 |

By Order etc.,

Sd/-
(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

No. HCM/E-3(MJS)/2017-Estt.II/2180-94

21.02.2019

Copy for information and necessary action to:

1. The Accountant General(A&E), Manipur.
2. Smt. Ngaineikim Kipgen, District & Sessions Judge, Bishnupur.
3. Shri M. Manojkumar Singh, District & Sessions Judge, Imphal West
4. Smt. A. Noutuneshwari Devi, District & Sessions Judge, Senapati.
5. The Member Secretary, MASLSA.
6. The Registrar (Vigilance), High Court of Manipur.
7. The Secretary(Law), Govt. of Manipur.
8. The Joint Director, Manipur Judicial Academy.
9. The Deputy Registrar (Judicial), High Court of Manipur.
10. The Principal Secretary to the Hon'ble Chief Justice for kind information of His Lordship.
11. The Private Secretary to Hon'ble Mr. Justice Lanusungkum Jamir for kind information of His Lordship.
12. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh for kind information of His Lordship.
13. The Private Secretary to the Registrar General, High Court of Manipur.
14. The System Analyst, High Court of Manipur for uploading in the official website.
15. The Superintendent(Estt-II), High Court of Manipur.

A. Guneshwar Sharma
(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL